

(c) No, Sir.

(d) The methods of procurement have been left to the State Governments to decide keeping in view the local conditions.

(b) A statement is laid on the Table of the House.

STATEMENT

Procurement Target for Wheat,
1968-69

State	Procurement target for 1968-69 Season. (in 000 tonnes)
Bihar	25
Gujarat	25
Haryana	100
Madhya Pradesh	225
Maharashtra	25
Punjab	1,200
Rajasthan	75
Uttar Pradesh	400
TOTAL	2,075

सहकारी क्षेत्र में कृषि प्रधान उद्योग

*1061 श्री रघुवीर सिंह शास्त्री : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय सहकारी विकास निगम द्वारा नियुक्त विशेषज्ञ समिति ने सिफारिश की है कि सहकारी क्षेत्र में वर्ष 1970-71 तक कृषि प्रधान 1194 नये उद्योग स्थापित किये जाने चाहिये ;

(ख) इस समिति ने और क्या-क्या सिफारिशें की हैं ; और

(ग) उन पर सरकार ने क्या निर्णय किया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकारी मन्त्रालय में राज्य मन्त्री (श्री एम० एस० मुश्ताक खान) : (क) जी हाँ ।

(ख) समिति ने जो अन्य सिफारिशें की हैं वे सभा पटल पर रखे गये विवरण में दी गई हैं । [पुस्तकालय में रख दिया गया । देखिये संख्या एल० टी०-747/68]

(ग) सरकार ने अभी कोई निर्णय नहीं किया है । इस रिपोर्ट पर अभी तक राष्ट्रीय सहकारी विकास निगम द्वारा विचार किया जा रहा है ।

National Seeds Corporation

*1062. SHRI SITARAM KESRI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the National Seeds Corporation has opened its units in the rural areas to supply improved seeds to the agriculturists; and

(b) if so, the number of Centres opened and the total quantity of seeds supplied to the agriculturists during 1967-68?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) and (b). A scheme for direct sale of improved seeds to farmers is under consideration of the National Seeds Corporation. For the present the Corporation is selling improved seeds through their zonal/regional/sub-regional offices direct to cultivators, but such sales are nominal. Total sales during the period June, 1967 to January, 1968, amounted to 925 quintals.

Food Smuggling into Delhi.

*1063. SHRI BENI SHANKER SHARMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that food-grains worth more than Rs. 25 lakhs are reported to have been smuggled

into Delhi from Haryana during the first two weeks of March, 1968;

(b) whether it is a fact that the smuggled foodgrains are being sold in the local markets openly and the Delhi Administration is reluctant to take any action against smugglers because the smuggled foodgrains have helped to bring down the prices in Delhi; and

(c) if so, the reaction of Government thereto and the steps taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) No Sir, 19.90 quintals foodgrains are reported to have been seized while being brought into Delhi from Haryana unauthorisedly.

(b) It has been reported by Delhi Administration that no such case has come to notice.

(c) Does not arise.

Agricultural Implements

*1064. SHRI SAMAR GUHA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government initiated a scheme under the Third Plan for the indigenous manufacture of some improved form of agricultural implements;

(b) if so, the kind of implements manufactures so far by the Central and State agencies and the cost involved therein;

(c) how many of these implements have so far been utilised by the cultivators and the price paid for such implements;

(d) whether it is a fact that in some States, the scheme of manufacturing agricultural implements failed to achieve its objective and the State Governments incurred, as a result, huge loss; and

(e) if so, the details about manufacturing and utilisation of such agricultural implements and the total loss incurred by the State Governments and the remaining quantities of unused implements and the reasons for the failure of such scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE):

(a) There was no Centrally Sponsored Scheme for indigenous manufacture of improved agricultural implements in States under the Third Plan.

(b) to (e). Do not arise.

उत्तर प्रदेश में सहकारी बैंकों के प्रबन्धक निवेशक

*1065. श्री मोलह प्रसाद : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश सरकार द्वारा अक्टूबर 1967 में जारी किये गये प्रध्यादेश के अन्तर्गत सहकारी बैंकों के कितने प्रबन्धक निदेशकों के विरुद्ध जांच की गई है ;

(ख) क्या यह सच है कि प्रबन्धक निदेशकों द्वारा बैंकों के धन का दुरुपयोग किये जाने के आरोप कुछ मामलों में सिद्ध हो गये हैं ;

(ग) यदि हाँ, तो क्या सरकार का विचार उनके विरुद्ध कोई कार्यवाही करने का है ; यदि नहीं, तो इसके क्या कारण हैं ; और

(घ) यदि हाँ, तो कब तक कार्यवाही करने का विचार है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री एम० एस० गुरुपाद स्वामी) :

(क) से (घ). जानकारी एकत्रित की जा रही है ।